

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 206
CA No. 44/JPR/2021
CA No. 24/JPR/2022
IA (CA) No. 32/JPR/2023
IA (CA) No. 49/JPR/2023
IA (CA) No. 12/JPR/2024
CA No. 05/JPR/2024
CP No. 09/241-242/JPR/2021
Under Section 241-242 of
Companies Act, 2013

In the matter of:

Manuj Terapanthi & Anr.

...Petitioners

Versus

One Cert Asia Agri Certification Pvt. Ltd. and Ors.

...Respondents

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Petitioner : Ankit Juneja, Adv.
For the Respondent : Anurag Kalavatiya, Adv.
Akshita Koolwal, Adv.

ORDER

Heard Mr. Ankit Juneja, Adv. appearing on behalf of the Petitioner. Mr. Anurag Kalavatiya, Adv. along with Ms. Akshita Koolwal, Adv. appeared on behalf of the Respondent. List the matter on 03.07.2024.



(Rajeev Mehrotra)
Technical Member



(Deep Chandra Joshi)
Judicial Member

May 01, 2024

M.S.